.683 Papers laid

Earnings from Pachora-Jamner Narrow Gauge Railway Line

STATEMENT

Earnings Year **Coaching Goods** 1952-53.. Rs. 2,57,605 Rs. 60,912 1953-54. Rs. 2.20.063 Rs. 56.623 Rs. 40,232 1954-55. Rs. 2,68,806 1955-56 Rs. 2,89,441 Rs. 57,206 1956-57. Rs. 4,22,236 Rs. 71,137

PRODUCTION OF SUGAR IN 1957-58

6. SHRI MAHESWAR NAIK: Will the Minister of FOOD AND AGRICULTURE foe pleased to state:

(a) what was the quantity of sugar produced in India during the year ending March 1958 and how it com pares with that of the previous year;

(b) how much of this sugar was released for (i) export and (ii) inter nal consumption; and

(c) what was the accumulated stock of sugar with the factories at the end of the year?

THE MINISTER OF FOOD AND AGRI-CULTURE (SHRI A. P. JAIN): (a) 21-95 lakh tons as against 20:02 lakh tons during the corresponding period last year

(b) (i) 1-16 lakh to:.s and (ii) 19'69 lakh tons.

(c) 13 34 lakh tons on 31st March, 1958.
%

CENTRAL HEALTH SERVICE SCHEME

7. SHRI M. P. BHARGAVA: Will the Minister of HEALTH be pleased to state:

(a) whether it is proposed to include, all the doctors at present working in the Contributory Health Service Scheme for Government Servants in the Central Health Service Scheme; and

(b) if so, what steps have been taken in this connection?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) Yes.

on the Table

(b) Lists of officers suitable for appointment to various grades of the Central Health Service prepared Qy a Selection Committee and approved by the Union Public Service Commission have been issued on 15th April 1958.

12 Noon

PAPERS LAID ON THE TABLE.

APPROPRIATION ACCOUNTS OF THE GOV-ERNMENT OF DELHI FOR 1955-56 AND AUDIT REPORT, 1957.

THE MINISTER OF ECONOMIC AFFAIRS (SHRI B. GOPALA REDDI) : Sir, I beg to lay on the Table, under clause (1) of article 151 of the Constitution, copy of the Appropriation Accounts of the Government of Delhi for the year 1955-56 and the Audit Report. 1957. [Placed in Library. *See* No. LT-677/58.]

NOTIFICATION PUBLISHING AMENDMENT M THE COTTON TEXTILES (PRODUCTION BY HANDLOOM) CONTROL ORDER, 1956 TOGETHER WITH AN EXPLANATORY NOTE THEREON

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHIUDDIN) : Sir, on behalf of Shri Nityanand Kanungo, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Ministry of Commerce and Industry Notification S.O. No. 487, dated the 3rd April, 1958, publishing an amendment in the Cotton Textiles (Production by Handloom) Control Order, 1956, together with an explanatory note thereon. [Placed in Library. See No. LT-680/58.]

NOTIFICATIONS UNDER ESSENTIAL COM-MODITIES ACT, 1955

THE DEPUTY MINISTER OF AGRI-CULTURE (SHRI M. V. KRISHNAPPA): Sir, I beg to lay on the Table, under